

MEGHALAYA LEGISLATIVE ASSEMBLY

RE-ASSEMBLED BUDGET SESSION, 2009

**BULLETIN PART 1
(Brief record of proceedings)**

**FOURTH SITTING OF THE SECOND PART OF THE FOURTH
SESSION**

24 TH JUNE 2009

10.00 AM

Speaker in Chair

1. LAYING OF PAPERS

DR. MUKUL SANGMA, DEPUTY CHIEF MINISTER IN-CHARGE OF FINANCE AND POWER laid the following papers on the Table of the House :

- (i) A copy of the Report of the Comptroller and Auditor General of India on the accounts of the Government of Meghalaya for the year ended 31st March, 2008; and
- (ii) A copy of the Annual Financial Statement of the Meghalaya State Electricity Board for the year 2009-10

10.02 AM

2. CALLING ATTENTION – NOT MOVED

SHRI JAMES K. SANGMA was not present in the House to move the Calling Attention Motion regarding matters mentioned in a news item under the caption “whose side is Additional Advocate General on?” that appeared in “Shillong Times” on the 5th June, 2009.

10.02 AM

3. GENERAL DISCUSSION ON THE ANNUAL FINANCIAL STATEMENT OF THE GOVERNMENT OF MEGHALAYA FOR 2009-10

The following members took part in the general discussion on the Annual Financial Statement of the Government of Meghalaya for 2009-10 :

- (i) Shri Conrad K. Sangma, LoOP 10.02 AM
- (ii) Shri Manas Chaudhuri 10.40 AM
- (iii) Shri E.C.B. Bamon 11.10 AM
- (iv) Shri R.V. Lyngdoh 11.45 AM

11.50 AM

Shri H.D.R. Lyngdoh in Chair

12 noon

Speaker in Chair

12.01 PM

4. ANNOUNCEMENT BY SPEAKER RE: FILLIN UP OF FURTHER VACANCIES IN PAC AND PUC

THE SPEAKER made an announcement in regard to filling up of further vacancies in the Committee on Public Accounts and Committee on Public Undertakings.

12.02 PM

THE SPEAKER adjourned the House till 10.00 A.M. on Thursday, the 25th June,2009.

R. KOTHANDARAMAN

PRINCIPAL SECRETARY

